

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4233
ANSWERED ON:06.12.2010
DISABLED FRIENDLY TRAVELLING ROUTES
Anuragi Shri Ghansyam

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has decided to provide financial assistance to the States to make the travelling routes disabled friendly;
- (b) if so, the details thereof, State-wise;
- (c) the time by which it is likely to be implemented;
- (d) the amount of funds likely to be allotted/allotted so far to the State Governments especially Uttar Pradesh; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

(a) to (e) There is no provision for providing financial assistance to States under the Center Sector Road Schemes of the Ministry of Road Transport and Highways. As per Section 44 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full participation) (PwDs) Act, 1995, Establishments in the transport Sector shall, within the limits of their economic capacity and development for the benefit of persons with disabilities, (PwDs) take special measures for non-discrimination in transport. Similarly, Section 45 of the PwDs Act, 1995 stipulates that the appropriate Governments and the local authorities shall, within the limits of their economic capacity and development, provide for non-discrimination on the road.